

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-36/2019/ 794 /R. Cell

Dated Guwahati the 20th December, 2019

The Gauhati High Court has been pleased to reschedule the interview dates and call the following Grade-II officers for Interview in connection with regular promotion from **Grade-II to Grade-I of Assam Judicial Service** as per the schedule indicated below:

SCHEDULE OF INTERVIEW:

Sl. No.	Name of Officers	Date of Interview
1.	Shri Dibya Jyoti Rajkhowa, Secretary, District Legal Services Authority, Nalbari	07-01-2020
2.	Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Dhubri	07-01-2020
3.	Smti Rini Bharali, Counsellor, Family Court, No.2, Kamrup (M), Guwahati	07-01-2020
4.	Shri Sujit Kumar Ghosh, Civil Judge & Asstt. Sessions Judge, Barpeta	07-01-2020
5.	Shri Bablu Sutradhar, Chief Judicial Magistrate, Chirang, Kajaigaon	07-01-2020
6.	Shri Jayanta Kumar Das, Civil Judge & Asstt. Sessions Judge, Kokrajhar	07-01-2020
7.	Shri Ratnadip Bhattacharjee, Chief Judicial Magistrate, Dhubri	07-01-2020
8.	Shri Jaspal Singh, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar	07-01-2020
9.	Shri Subhrangsu Dhar, Chief Judicial Magistrate, Kamrup (M), Guwahati	07-01-2020
10.	Smti Munmun B. Sarma, Chief Judicial Magistrate, Nagaon	07-01-2020
11.	Shri Ranju Medhi, Civil Judge & Asstt. Sessions Judge, Bongaigaon (under Suspension)	07-01-2020
12.	Shri Subhabrata Dutta, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi	07-01-2020
13.	Shri Mahmud Hussain Barbhuiya, Counsellor, Family Court, Nalbari	08-01-2020
14.	Smti Farhana Sultana, Chief Judicial Magistrate, Jorhat	08-01-2020

15.	Shri Nityananda Talukdar, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati	08-01-2020
16.	Shri Anil Kumar Basfor, Civil Judge & Asstt. Sessions Judge, Goalpara	08-01-2020
17.	Smti Rashmita Das, Civil Judge & Asstt. Sessions Judge, Dibrugarh	08-01-2020
18.	Shri Joydev Koch, Secretary, District Legal Services Authority, Golaghat	08-01-2020
19.	Smti Gitali Rabha, Deputy Secretary, Assam State Legal Services Authority, Guwahati	08-01-2020
20.	Smti Manju Bordoloi, Civil Judge & Asstt. Sessions Judge, Jorhat	08-01-2020
21.	Shri Mridul Kumar Saikia, Chief Judicial Magistrate, Udalguri	08-01-2020
22.	Shri Kumud Chandra Boro, Chief Judicial Magistrate, Nalbari	08-01-2020
23.	Smti Sabeena Mazumdar, Counsellor, Family Court, No.1, Kamrup (M), Guwahati	08-01-2020
24.	Smti Tasfia Hussain, Civil Judge and Asstt. Sessions Judge, Lakhimpur, North Lakhimpur	08-01-2020
25.	Shri Rajneesh Bora, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati	09-01-2020
26.	Shri Yusuf Azaz, Chief Judicial Magistrate, Hailakandi	09-01-2020
27.	Shri Anurag Jintoo Borah, Secretary, District Legal Services Authority, Morigaon	09-01-2020
28.	Shri Debashish Saikia, Chief Judicial Magistrate, Sonitpur, Tezpur	09-01-2020
29.	Shri Mukul Chetia, Secretary, District Legal Services Authority, Darrang, Mangaldoi	09-01-2020
30.	Smti. Nazmee Ayysha Ahmed, Secretary, District Legal Services Authority, Jorhat	09-01-2020
31.	Smti. Ranjita Agarwalla, Chief Judicial Magistrate, Goalpara	09-01-2020
32.	Smti. Audri Bhattacharyya, Chief Judicial Magistrate, Tinsukia	09-01-2020
33.	Smti. Tripti Ari, Chief Judicial Magistrate, Barpeta	09-01-2020
34.	Shri Rajesh Kumar Todi, Civil Judge & Asstt. Sessions Judge, Nagaon	09-01-2020
35.	Shri Abhijeet Kumar Baruah, Chief Judicial Magistrate, Dibrugarh	09-01-2020

Reporting Time: 3:30 PM on all the 3 (three) Interview dates.

Venue of Interview: 2nd Floor, Gauhati High Court (New Block), Guwahati-1.


By Order,

(M.K. Kalita)
Registrar (Vigilance)-cum-
In Charge, Recruitment Cell
Gauhati High Court, Guwahati-1

Memo No.HC.XXXVII-36/2019/ 794A /R. Cell Dated Guwahati the 20th December, 2019

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./ Judicial/ Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
8. Project Manager for uploading the Notification in the official website of the High Court, immediately, under the caption "**Notification dated 20-12-2019 regarding Re-schedule of Interview in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service**" with a scroll in the home page.
9. P.S. to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
10. P.S. to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
11. C.A. to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.


(M.K. Kalita)
Registrar (Vigilance)-cum-
In Charge, Recruitment Cell,
Gauhati High Court, Guwahati-1